

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.20/BB/2018	-	Admission	Rule 4 of I&B	M/s Bennett Property Holdings Company Limited Vs BCIL Realty Pvt Ltd.

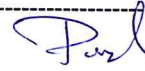
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Priyanka .M.P.

Applicant



The matter is listed today for compliance of objections. Counsel for petitioner is present. Time extended for compliance.

List it on 29.01.2018.

  
MEMBER (T)

  
MEMBER (J)